

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 06-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 1219/2013 (SUMMONS) IA/1/2013		Ramakrishnappa.R <b>Vs</b> Basha	Krishna.G
2	O.S. 1819/2013 (SUMMONS) IA/1/2013		Muniyappa @ Chikkamuniyappa <b>Vs</b> Ganesh	C G C
3	O.S. 51/2018 (SUMMONS)		M/s Jannalal Bajaj Seva Trust, Rep. GPA Holder B K Nair <b>Vs</b> The Chairman Karnataka Khadi Gramodyog Samyukta Sanga	Shankarnarayana Bhat
4	O.S. 155/2019 (SUMMONS) IA/1/2019 IA/2/2019		Dinesh Malavaiah <b>Vs</b> Nandita Chordia	Harish B.S.
5	O.S. 901/2015 (ARGUMENTS.)		BabaSabi <b>Vs</b> Shajadee	K.G. RAMAKRISHNAIAH
<b><u>12:00 P.M - 1:00 P.M</u></b>				
6	O.S. 893/2012 (EVIDENCE.) IA/1/2012		Bharathi <b>Vs</b> Ratnamma	D.Kumarswamy  JAGANANTH
<b>CROSS EXAMINATION OF PW</b>				
7	O.S. 475/2012 (EVIDENCE.) IA/1/2012		MAHEEB JAN <b>Vs</b> SALBA BEE	P.M.NARAYANASWAMY.
<b>PLNTF EVIDENCE</b>				
8	O.S. 1018/2012 (EVIDENCE.)		Ramaiah <b>Vs</b> Muniswamy	G.S.Prasad Reddy
9	O.S. 484/2013 (EVIDENCE.) IA/1/2013		Shankarappa.H.K <b>Vs</b> Kunjappa	A.G.Nagaraj
<b><u>3:00 P.M - 4:00 P.M</u></b>				
10	O.S. 839/2013 (EVIDENCE.) IA/1/2013		Ganesh Bhandaru <b>Vs</b> Guruprasad.P.S	G.Chandra Shekar
11	O.S. 1373/2013 (EVIDENCE.) IA/1/2013		Bhagyamma <b>Vs</b> Venkata Swamy	Shivapannalkar
12	O.S. 1557/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Ramakrishna D <b>Vs</b> Hanumanthappa	D A Shivakumar

**Cases listed below are adjourned due to Covid 19**  
**CROSS EXAMINATION OF PW**

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13	O.S. 1280/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Srinivasa Reddy H <b>Vs</b> Divya H R	VIJAYA KUMAR
14	M.V.C. 12/2018 (EVIDENCE.)	<b>22-10-2020</b>	DODDAIH M <b>Vs</b> KRISHNAPPA M C	M.D. SURESHA
<b>PLNTF EVIDENCE</b>				
15	O.S. 1039/2014 (EVIDENCE.) IA/1/2014	<b>22-10-2020</b>	Pillappa <b>Vs</b> Kempanna	Ravi Kumar
16	O.S. 1408/2014 (EVIDENCE.) IA/1/2014	<b>22-10-2020</b>	Gowramma <b>Vs</b> Appayanna	Srinivasa Gowda
17	O.S. 775/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Muniyamma <b>Vs</b> Patalappa	M. RAJU
18	O.S. 857/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Naveen M <b>Vs</b> Thimmaiah T	R Venu
19	O.S. 1112/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Rangamma <b>Vs</b> Somashekar Reddy	Ravi
20	O.S. 1386/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Nirmala T <b>Vs</b> Thimmegowda	ANJAN GOWDA N
21	O.S. 1945/2015 (EVIDENCE.) IA/1/2015	<b>22-10-2020</b>	Viukram Inoli <b>Vs</b> Kishore Inoli	Sijimalayil
22	O.S. 1270/2017 (EVIDENCE.) IA/1/2017	<b>22-10-2020</b>	Yogendra <b>Vs</b> Srinivas	Expert Jurist
23	O.S. 426/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	<b>11-11-2020</b>	Lokesh C <b>Vs</b> Ramanjinappa	Harisha M V
24	O.S. 431/2018 (SUMMONS) IA/1/2018	<b>11-11-2020</b>	Kaveramma <b>Vs</b> Venkataswamy	Ravishankar S R
25	P and SC 1/2020 (SUMMONS)	<b>11-11-2020</b>	Santhosh Babu S <b>Vs</b> Nil	Hanumantharaya D
26	O.S. 445/2020 (SUMMONS)	<b>11-11-2020</b>	Dr. Gange Gowda <b>Vs</b> Srinivasa	M S

**AWAIT COMMISSIONER WARRANT/REPORT**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	EX 77/2019 (SUMMONS) IA/1/2019	<b>11-11-2020</b>	Ramamurthy M G <b>Vs</b> Manjula	Sriramareddy
<b>AWAIT SUMMON/NOTICE</b>				
28	O.S. 1800/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	<b>11-11-2020</b>	SHIVASHANKAR <b>Vs</b> GOWRAMMA	G N JANARDHANA
29	O.S. 1737/2019 (SUMMONS) IA/1/2019	<b>11-11-2020</b>	Muniyamma <b>Vs</b> Byrappa	Chandrashekar C
30	O.S. 173/2020 (SUMMONS) IA/1/2020	<b>11-11-2020</b>	Sadashiva Reddy <b>Vs</b> Prabhakar Reddy R	V Anand
<b>NOTICES</b>				
31	O.S. 156/2020 (SUMMONS)	<b>11-11-2020</b>	Munirathnamma <b>Vs</b> Narayanamma	R C
<b>OBECTION</b>				
32	M.C. 303/2019 (SUMMONS)	<b>11-11-2020</b>	Dr. Srinivasa <b>Vs</b> Dr. Nagarathna	B L N
<b>STEPS</b>				
33	Misc 95/2018 (SUMMONS)	<b>11-11-2020</b>	Rajappa A <b>Vs</b> Jakrias alias Jakki	Harsha
<b>SUMMONS</b>				
34	O.S. 925/2019 (SUMMONS) IA/1/2019	<b>11-11-2020</b>	Thammaiah <b>Vs</b> Doddamma	Narasimha Murty
<b>AMENDMENT</b>				
35	O.S. 189/2013 (SUMMONS) IA/1/2013	<b>12-11-2020</b>	Hafezabi <b>Vs</b> Syed Iqbal	Narasimharaju
36	O.S. 1127/2014 (SUMMONS) IA/1/2014	<b>12-11-2020</b>	Manjamma <b>Vs</b> Munivenkataramanappa	Babu C
<b>AWAIT RECORDS</b>				
37	O.S. 640/2011 (SUMMONS) IA/1/2011	<b>12-11-2020</b>	NARAYANAPPA.K.M. <b>Vs</b> GOPAL.K.M.	JAYAPRAKASH  k v Suresh
<b>AWAIT SUMMON/NOTICE</b>				
38	O.S. 505/2013 (SUMMONS) IA/1/2013	<b>12-11-2020</b>	Hanumantharayappa <b>Vs</b> Beeramma	Swamy.N.K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	R.A. 27/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>12-11-2020</b>	Sharada <b>Vs</b> Narasimaiah	S G R
40	O.S. 2044/2014 (SUMMONS) IA/1/2014	<b>12-11-2020</b>	Kumari <b>Vs</b> Hombanna	N. NAGARAJA
41	O.S. 317/2015 (SUMMONS) IA/1/2015	<b>12-11-2020</b>	Asha V <b>Vs</b> Venkatesh C	A Narayanaswamy

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<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA <b>Vs</b> B NANJUNDAPPA	GOVINDA GOWDA  PARAMESHWARAPPA C
2	O.S. 1865/2006 (HEARING) IA/1/2006 IA/2/2006		CHIKKARAMAIAHREDDY since dead by his LR SMT.RAMAKKA <b>Vs</b> THIMMAPPA DEAD BY LRS. A.GUJJAMMA	P.G.RAMESH
3	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER <b>Vs</b> GEETHA AND ANOTHER	H.N.PRAKASH  SRI.SACHIN.V.R
4	O.S. 508/2011 (HEARING)		SUDHARASHANAMURTHY <b>Vs</b> NANJAMMA AND OTHERS	
5	O.S. 599/2011 (HEARING)		RENUKADEVI <b>Vs</b> JAYAMMA	V.LAXMINARAYANA
6	O.S. 14/2012 (HEARING)		SHRIDHAR <b>Vs</b> SYED IQUBAL	B.N.Gopal Krishna
<b><u>12:00 P.M - 1:00 P.M</u></b>				
7	O.S. 482/2010 (ARGUMENTS.) IA/1/2010		B K ASHOK <b>Vs</b> NAGARATHNAMMA	G.NAGARAJA
8	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S <b>Vs</b> Managing Director	G.KIRAN
<b><u>3:00 P.M - 4:00 P.M</u></b>				
9	FDP 3/2016 (HEARING)		Gangadharaiah K R <b>Vs</b> Ramanna K R	Satish Kumar
10	O.S. 594/2017 (HEARING) IA/1/2017		Srinivasa Murthy M <b>Vs</b> Motappa	Bharathi R
11	R.A. 58/2017 (HEARING) IA/1/2017 IA/2/2017		Krishnappa <b>Vs</b> Ravindra K M	K S Mahadevan
12	O.S. 509/2018 (HEARING) IA/1/2018		Shivakumar M B <b>Vs</b> Puttamma	S Vema Reddy
<b><u>4:00 P.M - 5:00 P.M</u></b>				

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13	O.S. 745/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		M K ANITHA <b>Vs</b> YASHWANTHPUR BAWASARA AMBA BHAVANI CHARITABLE TRUST	K.V.NARASIMHAN
14	O.S. 1186/2018 (HEARING) IA/1/2018		Sankaranarayanan J <b>Vs</b> Venkatamma	Lakshminarayana H
15	R.A. 66/2019 (HEARING) IA/1/2019 IA/2/2019		Rupesh Anand <b>Vs</b> Soubhagya K S	NARASIMHARAJU
16	O.S. 676/2020 (HEARING) IA/1/2020 IA/2/2020		LAKSHMI <b>Vs</b> NARSIMAIAH	LOKESH N N
17	O.S. 919/2014 (ISSUES.) IA/1/2014		Mary Gabriel <b>Vs</b> Arogyaswamy	M Babu
18	O.S. 1838/2014 (ISSUES.) IA/1/2014		Gullamma <b>Vs</b> Kaveramma	M R R
19	O.S. 1871/2019 (ORDERS.) IA/1/2019		Chikkamuniga @ Danada Muniyappa <b>Vs</b> Kadirappa	K Sridhar
<b>Cases listed below are adjourned due to Covid 19</b>				
20	O.S. 253/2010 (SUMMONS) IA/1/2010	<b>26-11-2020</b>	LAKSHMAMMA <b>Vs</b> CHANNAPPA	MS.A.C.C.ASSOCIATES
21	EX 86/2012 (SUMMONS)	<b>26-11-2020</b>	T.S.Narayanappa <b>Vs</b> Ramakrishna	K. VARADARAJAN
22	O.S. 1455/2014 (EVIDENCE.) IA/1/2014	<b>26-11-2020</b>	Lakshamma <b>Vs</b> Papanna	R N G
23	Misc 10/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	<b>26-11-2020</b>	Mahadeva Gowda M J <b>Vs</b> Munegowda A	A Balakrishna
24	O.S. 1012/2017 (EVIDENCE.) IA/1/2017	<b>26-11-2020</b>	Jinnaiah H <b>Vs</b> Manju	Mecci and Mecci
25	G and WC 1/2018 (EVIDENCE.)	<b>26-11-2020</b>	D MURTHY <b>Vs</b> MAHALAKSHMI	P. GYARAPPA

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26	O.S. 1385/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	<b>26-11-2020</b>	Pillappa <b>Vs</b> Gurappa alias Papanna	Murthy D L
27	O.S. 1866/2019 (EVIDENCE.) IA/1/2019	<b>26-11-2020</b>	Karthik K <b>Vs</b> Venkatesh Reddy C	JAYALAKSHMI
28	O.S. 1065/2014 (SUMMONS) IA/1/2014	<b>07-12-2020</b>	Muniyamma <b>Vs</b> Sriram G N	Siddaraju B
29	R.A. 27/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>07-12-2020</b>	Govindaraju H M <b>Vs</b> Mohan M J	C Shankar Reddy
30	O.S. 1601/2017 (SUMMONS) IA/1/2017	<b>07-12-2020</b>	Roopa K H <b>Vs</b> Vanaja	Ananda B.R
31	O.S. 1698/2017 (SUMMONS) IA/1/2017	<b>07-12-2020</b>	Manjunatha Reddy <b>Vs</b> Munireddy alias Muniyappa Reddy	
32	O.S. 414/2018 (SUMMONS) IA/1/2018	<b>07-12-2020</b>	Shivaraj <b>Vs</b> Munianjanappa	Naveen
33	O.S. 1371/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>07-12-2020</b>	Lavanya B K <b>Vs</b> Muniyappa alias Papachanna	H V Ramachandra
34	O.S. 222/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	Munivenkatamma <b>Vs</b> Kaveramma	D S R
35	O.S. 432/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	Shabbir Khan <b>Vs</b> Anuradha R Reddy	Shyamprashanth S
36	O.S. 480/2019 (SUMMONS)	<b>07-12-2020</b>	Manjunath K R <b>Vs</b> Lakshminarasimhaiah Urf Raju	Ravi
37	O.S. 571/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	MUNIOBAIAH <b>Vs</b> JADEMUNIYAPPA ALIAS MUNIYAPPA	Omkaramurthy G
38	R.A. 45/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	Bathyappa <b>Vs</b> Aravinda	P M Gopi
39	O.S. 1054/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>07-12-2020</b>	Nirmala Devi K <b>Vs</b> Govindraju K	S M K

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40	O.S. 1079/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	Muni Reddy S T <b>Vs</b> Nagaraja Reddy T	Shivashankar M
41	O.S. 1307/2019 (SUMMONS)	<b>07-12-2020</b>	Ramachandra Rao C A <b>Vs</b> Pushpavathi Bai	S Nagaraj
42	O.S. 1393/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>07-12-2020</b>	Chikkachannarayappa <b>Vs</b> Ramesh Babu R	Sharath
43	O.S. 1471/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>07-12-2020</b>	Manjula M <b>Vs</b> Muniyappa H T	H M A
44	O.S. 1548/2019 (SUMMONS) IA/1/2019	<b>07-12-2020</b>	Mohan Kumar T <b>Vs</b> Gopal	H.S RAMAMURTHY ASSOCIATES
45	R.A. 40/2014 (NOTICE) IA/1/2014	<b>07-12-2020</b>	Rathnamma <b>Vs</b> Sarojamma	C Vijaya Kumar
46	M.C. 9/2019 (NOTICE)	<b>07-12-2020</b>	Tejas G alias Premkumar <b>Vs</b> Chitra	M Satish Babu
47	Misc 198/2019 (NOTICE) IA/1/2019	<b>07-12-2020</b>	Rajanna R <b>Vs</b> Rangappa M	C. Shankar Reddy
48	Misc 210/2019 (NOTICE) IA/1/2019	<b>07-12-2020</b>	Mannaji Rao <b>Vs</b> Raja Bai	N N
49	O.S. 939/2017 (A.D.R) IA/1/2017	<b>07-12-2020</b>	Marakka <b>Vs</b> Muniyappa	
50	O.S. 44/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	Chinnappa <b>Vs</b> Nanjappa	Mohan Reddy
51	O.S. 139/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>07-12-2020</b>	Shivarudramma <b>Vs</b> Sathish K	S Harish
52	O.S. 591/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	GALAPPA <b>Vs</b> SRINIVASA	N R Jagadeeswara
53	O.S. 638/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	Galappa <b>Vs</b> Usha R G	K B J
54	O.S. 648/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	Uma B N <b>Vs</b> Geetha K	V N R



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55	O.S. 649/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	Krishna Reddy <b>Vs</b> Geetha K	V N R
56	O.S. 670/2019 (A.D.R) IA/1/2019	<b>07-12-2020</b>	Anjanappa C <b>Vs</b> Chikka Muniyappa	K S N
57	O.S. 787/2019 (A.D.R) IA/1/2019 IA/2/2019	<b>07-12-2020</b>	SHIVAPPA <b>Vs</b> RAJAPPA	S. M.
58	O.S. 1602/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	CHANDRASHEKHARA V <b>Vs</b> LAKSHMANA	B KRISHNAGOWDA
59	O.S. 1630/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Shilpa R <b>Vs</b> Munirathnamma	V N S
60	O.S. 1657/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Subramani P <b>Vs</b> Muniyappa	V Srinivasa
61	O.S. 1733/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Puttalakshmamma <b>Vs</b> Gangahanumaiah	PRABHU C
62	O.S. 1744/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Triveni @ Thimmakka <b>Vs</b> Papanna	A R K Associates
63	O.S. 1750/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	HARISH N <b>Vs</b> CHETHAN ALIAS CHETHAN V MARLA	P M N
64	O.S. 1770/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Geetha <b>Vs</b> Eerasiddappa	R.SHASHIKUMAR
65	O.S. 1803/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Venkataramanappa <b>Vs</b> Lakshmamma	K N Narahari
66	O.S. 1854/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-12-2020</b>	Manjamma <b>Vs</b> Venkatesh	R A M
67	O.S. 1877/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Rathna K <b>Vs</b> Rajanna	Ramaraveendra N
68	O.S. 1897/2019 (SUMMONS) IA/1/2019	<b>08-12-2020</b>	Chirag N R <b>Vs</b> Mithun H S	J S Dinesh
69	O.S. 36/2020 (SUMMONS) IA/1/2020	<b>08-12-2020</b>	Venkataswamy <b>Vs</b> Rajanna C	H R J

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70	O.S. 181/2020 (SUMMONS) IA/1/2020	<b>08-12-2020</b>	Rajamma <b>Vs</b> Lakshmamma	Ravikumar
71	O.S. 186/2020 (SUMMONS) IA/1/2020	<b>08-12-2020</b>	Ramaiah <b>Vs</b> Thimmarayappa	S Sonnegowda
72	O.S. 312/2020 (SUMMONS) IA/1/2020	<b>08-12-2020</b>	Renukamma <b>Vs</b> Meenakshi	K Shivashankar
73	O.S. 696/2020 (SUMMONS) IA/1/2020	<b>08-12-2020</b>	RAMAIAH ALIAS RAMAIAH REDDY <b>Vs</b> VIJAYAMMA J	B H SRINIVAS MUTHY

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

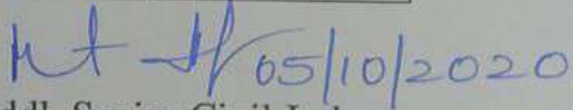
Cases Listed on 06-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 1655/2006	Hearing
02	O.S. 316/2007	Hearing
03	O.S. 2062/2008	Hearing
04	O.S. 412/2009	Hearing
05	O.S. 642/2009	Hearing
06	O.S. 1500/2015	Hearing
07	O.S. 541/2020	Hearing
08	O.S. 664/2020	Hearing
09	O.S. 983/2020	Hearing

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 537/2007	Arguments
02	O.S. 1405/2009	Hearing
03	O.S. 437/2012	Hearing
04	O.S. 553/2012	Hearing
05	O.S. 509/2014	Hearing
06	O.S. 1639/2014	Hearing
07	O.S. 1010/2015	Hearing
08	O.S. 411/2017	Hearing
09	O.S. 542/2017	Hearing

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.